

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 45/(MAH)/2012

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel
V/s.
M/s. Skywalker Arts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
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| 1 | Rahul D. Oak adw Siddhesh Shetye & Ashwini Kantalgaukar | Adw for Petitioner |  |
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| | Pallavi Gandhi | Adw for Respondent 427395 |  |
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ORDER

T.C.P. No. 45/397-398/NCLT/MB/MAH/2012

1. The Learned Representatives of both the sides are present.
2. As per the Order dated 06.11.2017 the Respondent has submitted Written Submissions placed on record, copy is handed over to the Petitioner.
3. Learned Counsel of the Petitioner is seeking time to file Written Submissions. Granted. To be filed on or before 10.01.2018, copy to be circulated to the other side. Matter is listed for hearing on **01.02.2018**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

12.12.2017
aah

Sd/-

M.K. SHRAWAT
Member (Judicial)